

तिब्बती शरणार्थी

४८५. { श्री पु० ला० बाबूपाल :
श्री मुहम्मद इलियास :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि भारत में श्रायें तिब्बतियों को बसाने पर कितना खर्चा किया गया है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू): तिब्बती शरणार्थियों को फिर से बसाने पर, ३१ जुलाई, १९६१ तक कुल ६८,७२,३०६ रुपये खर्च हुए थे। उसके बाद को अग्रिम के लिये आंकड़े इकट्ठे किये जा रहे हैं और यथा समय सदन को मेज पर रख दिये जायेंगे।

Rayon Pulp

496. **Shri Anjanappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether India is self-sufficient in regard to production of Rayon Pulp; and

(b) if not, how much Rayon Pulp is imported into India?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No, Sir.

(b) The following imports were made during the last three years.

Year	Quantity Value	
	Tons	Rs.
1959-60 . . .	42,000	425 lakhs
1960-61 . . .	48,000	492 lakhs
1961-62 . . .	65,000	660 lakhs

Nuclear Power Station at Tarapore

497. **Shri Morarka:** Will the Prime Minister be pleased to state:

(a) what is the estimated cost of the 300,000 KW nuclear power station at Tarapore in Maharashtra which Government has decided to set up; and

(b) what is the progress made so far?

The Prime Minister and Minister of External Affairs and Minister of

Atomic Energy (Shri Jawaharlal Nehru): (a) Information regarding the cost of the project car, only be furnished when the decision regarding the selection of the tender is taken.

(b) The evaluation of the tenders received for the construction of the atomic power station has been completed and a decision on the choice of the tender will be taken very soon. Meanwhile, preparatory work such as construction of the access road, temporary and permanent water supply arrangements, supply of construction power, planning of the township etc. is under way.

Loans and Grants to East and West Pakistan D.Ps.

498. **Shri Sezhiyan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total amounts of (i) grants and (ii) loans granted by the Central Government upto the 31st March, 1962 to the displaced persons from East and West Pakistan;

(b) the total amount of loans recovered upto the 31st March, 1962; and

(c) the amounts written off and the grounds for the same?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a).

	(Rs. in crores)		
	East	West	Total
	Loans	80.34	63.76
Grants	84.23	94.61	178.84
Total	164.57	158.37	322.94

Rs. 38.75 crores upto the 31st March, 1961 as under:

	Amount Repaid		% of recovery
	Rs. crores		
East	2.06	2.56	
West	36.69	57.55	

Information upto the 31st March, 1962, is not yet available.

(c) Rs. 69.64 lakhs so far. The amounts have been written off on the following grounds:—

- (i) General remission sanctioned for the non-claimant small loanes.
- (ii) Inability of the State Governments to make recoveries from the displaced persons who have since died or whose whereabouts could not be traced or who had no resources to repay the loans.

Bon Hooghly Colony, Baranagar

499. Shrimati Renu Chakravarty: Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many of the tenements of Bon Hooghly Colony, Baranagar, 24 Parganas have been completed;

(b) when did the scheme start;

(c) how many have been tenanted;

(d) whether it is a fact that the level of the land has been raised in such a manner that surrounding colonies will be submerged due to inadequate drainage arrangements; and

(e) what is the proposed rent and how it has been calculated?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) The construction of all the 784 tenements of the Bon Hooghly Scheme has almost been completed. The other items of work such as construction of sewerage and sewage disposal plant metalling and processing of roads and construction of water reservoir are still in progress.

(b) The work has started in May 1957.

(c) None.

(d) The level of the land has been raised so that it does not get submerged during the monsoon. Drainage arrangements for the scheme area as well as the adjoining area have already been approved.

(e) The rent to be charged from the tenants has not yet been fixed.

Coir Industry

500. { Shri M. K. Kumaran;
Shri Vasudevan Nair;
Shri Warior;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a meeting to discuss the problems of coir Industry was held recently in Delhi; and

(b) if so, what subjects were discussed and conclusions reached at the meeting?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A meeting of an informal character was recently held in Delhi to discuss the problems confronting the coir industry. The subjects discussed were *inter-alia*, promotion of exports of coir products, development of industry on co-operative lines, acceleration in mechanization and research programmes.

Export of Indian Tea to Persian Gulf

501. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that exports of Indian Tea to the Persian Gulf declined during the first two months of the current year;

(b) if so, to what extent exports declined as compared to export figures for the corresponding period in 1961; and

(c) what were the main reasons for the decline?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

Export of Indian Tea to U.S.S.R.

502. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state: